## NATIONAL COMPANY LAW TRIBUNAL

## **NEW DELHI BENCH**

CP NO. 16/206/ND/2017

CORAM:

PRESENT: SH. S. K. MOHAPATRA

HON'BLE MEMBER(T)

SMT. INA MALHOTRA HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 14.11.2017

NAME OF THE COMPANY: BLP Wind Project (Amberi) Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 441

S.NO. NAME

**DESIGNATION** 

REPRESENTATION

**SIGNATURE** 

For the Petitioner:

Counsel for the Petitioner

For the Respondent:

None

## ORDER

Reserved for orders.

(S. K. Mohapatra)
Member (T)

(Ina Malhotra) Member (J)